## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 45(ND)2009 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH.OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY: Dharmander Parabhar & Ors. V/s. M/s. Viaggindia Tours & Travels Pvt. Ltd. SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

## ORDER

None is present on behalf of the petitioner.

2. Ld. Counsel for the respondents has taken me through his own pleadings, resisting the prayer made by the petitioner.

3. As none is present on behalf of the petitioner, last opportunity is being given to them to address the final arguments.

4. To come up on 28.09.2016.

(Ina Malhotra) Member Judicial -